

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 309**

IA-2717/2021 IA-2368/2021 IA-4956/2022

in

IB-581(ND)/2020

**IN THE MATTER OF:**

M/s. Phoenix ARC Pvt. Ltd.

**.....APPLICANT/PETITIONER**

Vs.

Arvavir Buildcon Pvt. Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 03.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Mani Bhushan Sinha

For the Respondent

:

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **23.05.2023.**

**Sd/-**

**(Court Officer)**